

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 19 OF 2014**

**Dated : 11<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)  
Versus  
Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Anshu Malik for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

Learned counsel for Appellant and Respondents submit that in the light of disposal of Appeal No. 64 of 2015 dated 21-8-2017, the present Appeal does not survive for consideration.

Accordingly, the instant Appeal No. 19 of 2014 is dismissed as infructuous.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*